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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

RA No. 222/97 in OA 859/96

New Delhi this the 29th day of September, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri K. Muthukumar, Member (A)

Shri Surbir Singh  
R/O B-32, Greater Kailash-I,  
New Delhi-48

... Applicant

Vs.

1. National Capital Territory of Delhi  
through the Secretary, Delhi Admn.,  
Delhi.
2. The Chief Engineer,  
Flood Control and Drainage Divn. No. VI  
ISBT, New Delhi.
3. The Executive Engineer,  
Flood Control and Drainage Divn. No. VI,  
Govt. of Delhi, Gurmandi, Delhi.

... Respondents

ORDER (By Circulation)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

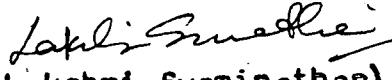
This Review Application has been filed by the applicant seeking review of the order dated 3.4.97 in <sup>The</sup> OA 859/96. <sub>x</sub> Miscellaneous application filed by the applicant for condonation of delay is allowed.

2. We have carefully perused the grounds taken in the Review application for review of the order and we find that there is no error apparent on the face of the order to warrant allowing this application. Further, we find that no grounds have been raised in the application which could not have been raised when the Original Application was heard and disposed of. The applicant's grievance

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seems to be that the order dated 3.4.97 is erroneous but that ground cannot be a ground for review of the order. Review Application is accordingly rejected.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)